

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 26.02.2018

Subject:-Weekly Report in respect of important developments in CBEC for the week –19.02.18 to 23.02.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –19.02.18 to 23.02.18.

1. Administrative Changes:-

- Order regarding transfer/posting of Shri Shashi Kant, IRS(C&CE:2005/3223), Deputy Commissioner, from Meerut GST & CX Zone to Thiruvananthapuram GST & CX Zone, has been issued vide Office Order No.26/2018 dated 20.02.2018.
- Order regarding transfer/posting of Shri Rajiv Bhatia, IRS (C&CE:1985/448), Chief Commissioner, on return from deputation to Panchkula GST & CX Zone, has been issued vide Office Order No.27/2018 dated 21.02.2018.
- Order regarding placing services of Shri Mali Dhananjay Shivaji, IRS(C&CE:2010), Deputy Director at the disposal of the Government of Maharashtra on deputation basis, has been issued vide Office Order No.28/2018 dated 22.02.2018.

2. Legislative Changes:-

- Notification No. 27/2018-Cus, dated 23.02.2018 has been issued to amend notification No.50/2017-Customs so as to prescribe effective rate of BCD on various goods.
- Notification No.17/2018-CE, dated 23.02.2018 has been issued to clarify the applicability of the notification No.1/2018-Central Excise dated 02nd February, 2018, that the said notification shall not apply to the goods manufactured on or before the 1st February, 2018 and cleared on or after the 2nd February, 2018.
- Notification No.18/2018-CE, dated 23.02.2018 has been issued to clarify the applicability of the notification No.2/2018-Central Excise dated 02nd February, 2018 that the said notification shall not apply to the goods manufactured on or before the 1st February, 2018 and cleared on or after the 2nd February, 2018.

3. Circulars:-

- Circular No. 5/2018-Cus-IV (N.T.) dated 23.02.2018 issued for Refund of IGST on Export-Invoice mismatch Cases- Alternative Mechanism with Officer Interface.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Customs)
3. Member (Admn)
4. Member(GST)
5. Member(Budget)
6. Member(IT)
7. Member(CX, ST & Legal)

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